

DIVISION BENCH
COURT - II

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1128(KB)2019
IA(I.B.C)/96(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	PUNJAB NATIONAL BANK VS KRISHNA ALEX PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mrs. Noelle Banerjee, Adv.] For the Respondent No.5

Mr. Dipak Dey, Adv.]

Mr. Aniket Ojha, Adv.]

Mr. Rishav Banerjee, Adv.] For the Committee of Creditors

Ms. Shreya Choudhary, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter for further consideration on **14.08.2024**.

**Anamitra Pal
Court Officer**